

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A.No. 1505/1994

(3)

New Delhi this the 27th Day of July 1999

Hon'ble Mr. V. Ramakrishnan, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Raj Kumar Sharma
1117 Pili Kathi
Opp: Gaushala
Baghpat Gate
Meerut (U.P.)

Applicant

(By Advocate: None)

Versus

1. The Telecom District Manager
C.T.O. Compound
Meerut (U.P.)
2. The Chief General Manager
Telecom C.G.M.T. Office
Hazarat Gunj
Lucknow (U.P.)
3. The Secretary
Department of Telecommunications
Sanchar Bhawan
Rafi Marg
New Delhi.

Respondents.

(By Advocate: Shri D.R. Gupta)

ORDER (Oral)

Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

None for the applicant even on the second call. Shri D.R. Gupta, learned counsel for the respondents had appeared in the morning and submitted that he has been informed by Shri D.S. Garg, learned counsel, that the applicant has unfortunately expired, ~~even~~ though he is not aware of the further details. Even till about 4-30 PM i.e., at the close of Court time, none has appeared for the applicant. In the circumstances, OA stands dismissed for default and non-prosecution.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)

(V. Ramakrishnan)
Vice Chairman (A)